

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:1407
ANSWERED ON:21.08.2012
DIGITAL ADDRESSABLE CABLE TV SERVICES
Annayagari Shri Sai Prathap

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government has extended the deadline for digitisation of Cable TV services by four months in four metropolitan cities;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the stakeholders have not been able to fulfil the conditions laid down by the Telecom Regulatory Authority of India (TRAI);
- (d) if so, the details thereof alongwith the reasons therefor; and
- (e) the steps taken/proposed to be taken by the Government for early implementation of digitisation of Cable TV services?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI C. M. JATUA)

(a)&(b) The date of implementation of Digital Addressable System (DAS) in the first Phase in the four Metros of Delhi, Mumbai, Chennai and Kolkata has been extended keeping in view the ground realities and also the public interest from the earlier notified date of 30.6.2012 to 31.10.2012.

(c)&(d) TRAI has issued regulations for interconnection, quality of service, consumer complaint redressal and tariff order Broadcasting and cable TV services. The list of these Regulations/tariff orders is as under:-

1. The Telecommunication (Broadcasting and Cable) Services (Second) Tariff Order 2004 dated 1.10.2004 as amended from time to time.
2. The Telecommunication (Broadcasting and Cable) Services (Fourth) (Addressable Systems) Tariff Order, 2010 (No. 1 of 2010) dated 21.7.2010 as amended from time to time.
3. The Telecommunication (Broadcasting and Cable Services) Interconnection Regulation 2004 (13 of 2004) dated 10.12.2004 as amended from time to time.
4. The Register of Interconnect Agreements (Broadcasting and Cable Services) Regulation, 2004 (15 of 2004) dated 31.12.2004 as amended from time to time.
5. The Direct to Home Broadcasting Services (Standards of Quality of Service and Redressal of Grievances) Regulations, 2007 (8 of 2007) dated 31.8.2007 as amended from time to time.
6. The Standards of Quality of Service (Broadcasting and Cable Services) (Cable Television – Non-CAS Areas) Regulations, 2009 dated 24.2.2009.
7. The Standards of Quality of Service (Broadcasting and Cable services) (Cable Television – CAS Areas) Regulation, 2006 (8 of 2006) dated 23.8.2006.
8. The Telecommunication (Broadcasting and Cable Services) Interconnection (Digital Addressable Cable Television Systems) Regulations, 2012 dated 30.4.12 as amended on 14.5.2012.
9. Standards of Quality of Service (Digital Addressable Cable TV Systems) Regulations, 2012 (12 of 2012) dated 14.5.2012.
10. Consumers Complaint Redressal (Digital Addressable Cable TV Systems) Regulations, 2012 (13 of 2012) dated 14.5.2012.
11. Standards of Quality of Service (Duration of Advertisements in Television Channels) Regulations, 2012 (15 of 2012) dated 14.5.2012.

These regulations / tariff orders are to be complied by all the stakeholders and any violations of the regulations and tariff orders are dealt with the provisions of TRAI Act 1997. In line with these provisions, TRAI issues directions from time to time for ensuring compliance of its Regulations/Orders. Cases for prosecution have also been filed in the Court of Chief Metropolitan Magistrate in three case of violation of TRAI's Regulations/Orders/Directions.

(e)The Government has set up a Task Force for implementation of Digital Addressable System (DAS) where so far 14 meetings have taken place. The Task Force has been monitoring the progress of implementation of DAS and the pace of seeding of STBs in the four Metros and has been interacting with all concerned stakeholders to ensure implementation of DAS in the first phase in the four metros by 31.10.2012. In addition to this, regular reviews are being held with all stakeholders and field visits have been undertaken to assess the ground situation. Interaction with the State Government has also been made to seek their cooperation.